- (b) if so, the details of the proposal;
- (c) whether Government has fixed any time frame for implementation of the plan; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) Government of India has introduced Deendayal Upadhyaya Gram Jyoti Yojana for feeder separation, strengthening of sub-transmission and distribution system including metering of distribution transformers/feeders/consumers and rural electrification with a scheme outlay of ₹43033 crore during the entire implementation period in Twelfth and the Thirteenth Plan. Schedule of completion of the projects under the scheme is within a period of 24 months from the date of issue of letter of Award by the utility. The scheme of Rajiv Gandhi Grameen Vidyutikaran Yojana has been subsumed in the new scheme.

## Investment in power sector

2427. DR. BHALCHANDRA MUNGEKAR: Will the Minister of POWER be pleased to state:

- (a) the amount of public and private investments in the power sector during the last five years;
  - (b) the additional power requirement of the country for the next five years; and
- (c) in view of the above, what steps the Ministry proposes to take to enhance public and private investment in the power sector?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) As per the information provided by the project authorities to the Central Electricity Authority, amount of Public and Private investments in the power sector during the last five years (from 2009–10 to 2013-14) was ₹510557.02 crore and ₹355829.85 crore respectively.

(b) As per the Eighteenth Electric Power Survey published by Central Electricity Authority, total power requirement of the country for the next five years (for utilities only) is as under:

Year	Electrical Energy Requirement (MU)	Peak Electric load (MW)
2015-16	1248081	181988
2016-17	1354874	199540
2017-18	1450982	214093
2018-19	1552008	229465
2019-20	1660783	246068

(c) The Government of India has already taken various measures for enhancing investment in infrastructure sectors, including power. These measures, inter alia, include tax holiday to power companies for a block of 10 years within the first 15 years of operation under Income Tax Act; long-term financial assistance to infrastructure projects by India Infrastructure Finance Co. Ltd; permitting Limited investment in tax-free long-term infrastructure bonds since 2010-11; allowing external commercial borrowings for investment by import of capital goods, new projects, modernization and expansion of existing production units, as well as for part financing of rupee debt of existing power projects; 15% investment allowance deduction allowed to companies investing over ₹100 crore in plant and machinery during 2013-15; financing restructuring of distribution companies launched with central assistance through a transition finance mechanism to enable restoration of their financial health; private sector participation in transmission sector by identifying projects for implementation through tariff based competitive bidding.

## Losses of State Electricity Boards

2428. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of POWER be pleased to state:

- (a) whether some State Electricity Boards (SEBs) are running into heavy losses;
- (b) the details of losses of each SEBs during each of the last three years; and
- (c) whether the State Governments have requested the Central Government for financial assistance to cover losses and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As per Power Finance Corporation (PFC) report on "Performance of State Power Utilities", for the year 2010-11 to 2012-13, based on the detailed accounts provided by the State Power Utilities (SEBs/unbundled utilities/Power Departments) and private distribution companies created as a result of reform measures (DISCOMs in Delhi and Odisha), a majority of the Utilities selling directly to consumers have incurred losses during the period 2010-11 to 2012-13.

The aggregate losses incurred by all utilities (utilities selling directly to consumers, Gencos and Transcos) for the period 2010-11 to 2012-13 are as given below:

			(₹crores)
	2010-11	2011-12	2012-13
Profit/ (Loss) after tax on accrual basis	(52,569)	(72,381)	(68,085)
Profit/ (Loss) on subsidy received basis	(54,953)	(76,633)	(68,964)